

GOVERNMENT OF INDIA
MINISTRY OF PETROLEUM & NATURAL GAS

RAJYA SABHA
UNSTARRED QUESTION NO.778
ANSWERED ON- 29/07/2024

APPROVAL ON CAIRN-ONGC CONSORTIUM'S PALANPUR GAS PIPELINE

778 # SHRI CHUNNILAL GARASIYA:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the reason behind Government giving its approval to Cairn-ONGC consortium for the construction of gas pipeline up to Palanpur (Gujarat) while the gas produced from Rajasthan can be utilized for developing city gas distribution projects in 17 districts falling under the 8 notified geographical areas of the State;
- (b) whether Government proposes to reconsider it; and
- (c) if so, the details thereof and if not, the reasons therefor?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS

(SHRI SURESH GOPI)

- (a) Petroleum and Natural Gas Regulatory Board (PNGRB) authorizes entities to lay, build, operate and expand a common carrier pipeline. PNGRB has informed that no approval has been granted to Cairn-ONGC consortium for the construction of gas pipeline up to Palanpur (Gujarat). Further, PNGRB has informed that it has approved the expansion of the Mehsana-Bhatinda Pipeline (MBPL) connecting Barmer field at Pali, Rajasthan. This expansion project has been undertaken by GSPL India Gasnet Limited (GIGL).
- (b) & (c) Does not arise in view of (a) above.
